

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2492
ANSWERED ON:07.12.2012
SCHEMES FOR ADOLESCENT GIRLS
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has received any complaints under the Kisan Shakti Yojana and Nutrition Programme for Adolescent Girls in the country;
- (b) if so, the State-wise details thereof along with the action taken thereon;
- (c) whether the Government has planned to add any new components of these programme; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): As of now, no complaints have been received under the Kishori Shakti Yojana and Nutrition Programme for Adolescent Girls in the country.

(c) to (d): Ministry of Women and Child Development reviewed the schemes for adolescent girls namely, Kishori Shakti Yojana and Nutrition Programme for Adolescent Girls, and introduced a comprehensive scheme for empowerment of adolescent girls namely Rajiv Gandhi Scheme for Empowerment of Adolescent Girls – Sabla on pilot basis in the year 2010. The scheme is being implemented in 205 districts selected from all the States/UTs. The scheme aims at all-round development of adolescent girls of 11-18 years (with a focus on all out-of-school AGs) by making them 'self reliant' by improving their health and nutrition status, promoting awareness about health, hygiene, nutrition, Adolescent Reproductive and Sexual Health (ARSH), family and child care and facilitating access to public services through various interventions such as guidance and counselling and imparting vocational training. It also aims towards mainstreaming out of school AGs into formal/non formal education. Sabla has completely replaced Nutrition Programme for Adolescent Girls (NPAG) as all districts of NPAG are covered under Sabla. Kishori Shakti Yojana has been replaced by Sabla in these 200 districts and is being implemented as before in remaining districts of the country.